

No.DJ /CBA/T(AMC)-2015-

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, CHAMBA CIVIL AND SESSIONS DIVISION, CHAMBA DISTRICT CHAMBA, HP.

Dated: 17 May, 2018

Subject : Annual Maintenance Contract(AMC) in respect of Computer Hardware for which AMC was being arranged by the High Court.

Sir,

Competitive item-wise rate tender(s)/ quotation(s) with spares are invited in sealed cover for awarding Annual Maintenance Contract (AMC) in respect of following Computer Hardware and peripherals, subject to the following conditions:-

“The tender(s) should have an annual turnover of more than Rs.5,00,000/- in I.T services, should be an Authorized Service Provider with sufficient back-up of spare parts, having an authorization Certificate to this effect at least one resident engineer at Chamba should be already providing such maintenance service to at least 3 or more departments of the state Governments, during the current financial year i.e 2018-2019 and in a position to provide maintenance service within 1 or 2 days through a centralized system of call logging”

Consolidated list of Hardware under eCourts Project installed at District and Sessions Division Chamba.

S. No.	Name of Civil and Sessions Division (s)	Name of Computer Hardware (Such as Desktop Computers, Printers, Servers, & Switches etc, with complete specification)	Quantity
1	District Court Complex , Chamba H.P.	Acer Power Series PC Dual core, 2 GB DDR2 RAM, 160 GB HDD,DVD Combo with window <i>operating System</i> (Including Onsite Services with spare parts)	4
		UPS 600 VA (including Onsite Services with Spare Parts and UPS Battery)	4
2	Taluka Court Complex, Dalhousie H.P.	Acer Power Series PC Dual core, 2 GB DDR2 RAM, 160 GB HDD,DVD Combo with window 7 (Including Onsite Services with spare parts)	1
		UPS 600 VA (including Onsite Services with Spare Parts and UPS Battery)	1

The aforesaid tender(s)/ quotation(s) should reach the office of the District and Sessions Judge, Chamba on or before 28-05-2018 at 4:45 P.M, during the office hours, with clear terms and conditions, mentioning the rates for the A.M.C. with spare parts. The interested tenderers are requested to furnish earnest money to the extent of 2% of the total tendered amount in the form of a bank guarantee or bank draft of the nationalized or recognized banking institution in favor of The District and Sessions Judge, Chamba payable/drawn at Chamba. Any quotation received without earnest money shall be liable to be rejected straightway. However, the earnest money received from the unsuccessful tenders shall be released to them without interest within a reasonable period .

